

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-06-2021 AT 10.30AM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/30(CHE)/2021
PETITION NUMBER :
NAME OF THE PETITIONER : Ramu Annamalai & 2 Others
NAME OF THE RESPONDENTS : GI Technology Pvt Ltd & 6 Others
UNDER SECTION : Rule 11 of NCLT Rules, 2016

(1)

[MA/30(CHE)/2021]

ORDER

Learned Counsel Mr. Srinath Sridevan for the Applicant is present.

MA/30(CHE)/2021 filed for urgent hearing is hereby **allowed**.

The Petitioner shall take private notice to all the Respondents by way of e-mail as well as through other mode of service.

The Registry is directed to list the Main Petition on **14.06.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

sr